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C.A.T. Bench, JAIPUR

Date of Order	Orders
11-5-99	OA 317/98 Mr. Amitabh Bhatnagar, Counsel for the applicant Heard. The applicant's Counsel prays for permission to withdraw this OA with liberty to file a fresh OA. Permission to withdraw this Application is granted as prayed for. Application is dismissed as having been withdrawn. The applicant shall be at liberty to file a fresh OA. <i>Gopal Singh</i> (GOPAL SINGH) Administrative Member <i>Gopal Krishna</i> (GOPAL KRISHNA) Vice Chairman (I) Copy to Applicant & R-2 1264/1205 Dated 21/5/99